

class tourist destination. Incredible India campaigns are released in various media including Print, Television, Online and Outdoor to showcase India's tourism potential and to increase foreign tourist arrivals to the country. In addition, a series of promotional activities are undertaken through the India Tourism Offices overseas in important and potential source markets. These include participation in international travel fairs and exhibitions; organising Road Shows, Know India seminars and workshops; organizing and supporting Indian food and cultural festivals; publication of brochures, offering joint advertising and brochure support, and inviting media personalities, tour operators and opinion makers to visit the country under the Hospitality Programme of the Ministry.

The Ministry of Tourism utilizes its website and social media platforms to promote the tourism destinations and products of the country. Promotion and marketing of India as a tourism destination is also undertaken in synergy with State Governments/Union Territory Administrations, Indian Missions Abroad and Travel Trade and Hospitality Associations in the country.

The Ministry of Tourism provides financial assistance to approved stakeholders and Tourism Departments of States/Union Territories for promotion of tourism in overseas markets, under the Marketing Development Assistance (MDA) Scheme.

The Ministry of Tourism has launched a Mobile App 'Swachh Paryatan' which enables a citizen/tourist to take photograph of garbage, if any, at identified Archaeological Survey of India (ASI) monuments and upload the same along with remarks to enable the concerned ASI nodal officers to take necessary action for maintaining cleanliness at the monument.

The Ministry of Tourism has launched a 24X7 Multi-Lingual Tourist Helpline, available on Toll Free Number 1800111363 or on a short code 1363. This Helpline provides assistance/support to domestic and international tourists in ten international languages namely Arabic, French, German, Italian, Japanese, Korean, Mandarin (Chinese), Portuguese, Russian and Spanish besides Hindi and English.

The Ministry of Tourism has produced Welcome Cards for distribution to tourists arriving at the major international airports in the country. The Welcome Cards include Dos and Don'ts for tourists and Helpline/emergency contact numbers.

Illegal arms seized by Delhi Police

*5. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large network of illegal arms suppliers with roots in Bihar and Jharkhand are operating in Delhi and adjoining areas in Uttar Pradesh and if so, the details thereof;

(b) whether recently Delhi Police has recovered large number of sophisticated pistols and cartridges and if so, the details thereof;

(c) whether AK-47 rifles, double-barrel gun and .32 bore pistols are easily available in Delhi;

(d) the quantum of illegal arms seized by Delhi Police during the last two years; and

(e) the measures taken by Delhi Police to check sale of illegal arms in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The Delhi Police has reported that they have busted networks of illegal arms suppliers with roots in Bihar and operating in Delhi and adjoining areas. The details of such cases registered during 2012-2015 and 2016 (upto 15.02.2016) are given in the Statement (*See below*).

(b) During 2016 (upto 15.02.2016), 94 cases under Arms Act have been registered by Delhi Police. However in one case, major recovery of 50 country made pistols alongwith 50 spare magazines was made from accused person namely Savinder Kumar @ Savi s/o Chaman Singh r/o Village Khera Balrampur, Khera Patti, PS Partapur, Distt. Meerut, (UP) in FIR No. 6 dated 02.02.16 u/s 25 Arms Act PS Special Cell, Delhi.

(c) and (d) The details of illegal arms seized by Delhi Police during the last four years and current year (upto 15.02.2016), are as under:-

Year	Cases registered	Fire Arms	Ammunition
2012	1017	586	2425
2013	921	700	1264
2014	753	868	20794
2015	700	431	5153
2016 (upto 15.2.2016)	94	112	183

(e) Preventive measures such as deploying sources, collection of intelligence, surveillance on the movements of criminals involved in sale/manufacturing of illegal arms, special/surprise checking of vehicles, deployment of pickets at vulnerable areas, intensified foot/vehicular patrolling etc. are being taken by Delhi Police.

Surveillance is also being maintained on the suspected persons and raids are also conducted at suspicious places in this regard.

Special Cell of Delhi Police has been taking action against such arm traffickers. The Inter State Cell of Crime Branch has also been tasked to keep a track on the supply, movement and distribution of fire arms in Delhi by analyzing all cases of recovery of arms and ammunition in Delhi. Pro-active action has also been initiated by the Delhi Police to identify manufacturers of illicit weapons in other States. In this regard, Munger in Bihar has been identified as the place where bulk of the illicit weapons of high quality are manufactured and supplied to Delhi/NCR. The other places are Khargone, Barhanpur etc. in Madhya Pradesh. The concerned Police officers have been sensitized to initiate action so that coordinated efforts could lead to better results.

Statement

Details of cases of illegal arms suppliers with roots in Bihar registered by Delhi Police during 2012-2015 and 2016 (Upto 15.02.2016)

Sl. No.	FIR No./Date/ Section/ PS	Name (s) of accused arrested	Recovery	Present status of case
1.	FIR No. 193 dated 17.07.2012 PS Crime Branch	Rajeev Kesary s/o Prayag Kesary r/o D-1/229, 25 Futa Road Sant Nagar, Burari, Delhi.	04 Pistol and 25 Cartridges	Pending trial
2.	FIR No. 24 dated 28.09.2012 U/S 25 Arms Act Special Cell	Bijender Sharma s/o Narayan Sharma r/o Vill. Bakhorapur, PS Keshavpur, Distt. Ara, Bihar	03 Pistol, 03 spare magazines and a tool kit	Pending trial
3.	FIR No. 29 dated 17.10.2012 U/S 25 Arms Act Special Cell	(1) Khalid @ Mukesh s/o Anwar Ali R/o Village Nahali, PS Bhojipur, Ghaziabad, UP. (2) Piruddin @ Piru S/o Alimuddin r/o Lakhat Singh Ki Madhiya Pilakhuwa, Ghaziabad, UP (3) Anid @ Aneesh s/o Roojdar r/o Village Guraksar, PS Hathin Distt. Palwal, Haryana (4) Farooq s/o Late Sadik r/o Village Bisambra, Distt. Kosi, UP (5) Illiyas Ansari s/o Mohd. Sahil Ansari @ Sagir r/o Gali No.2, Sharma Ji Ka Makan, Babarpur,	07 Pistol, 05 spare magazines and 13 Cartridges	Pending trial

Written Answers to

[24 February, 2016]

Starred Questions 23

Sl. No.	FIR No./Date/ Section/ PS	Name (s) of accused arrested	Recovery	Present status of case
		Delhi, (6) Shamshad s/o Late Ajeez Ahmed r/o Mohalla Deen Mohammad, Vill. Suzdu, PS Kotwali, Distt. Muzaffar Nagar, UP.		
4.	FIR No. 33 dated 24.11.2012 U/S 25 Arms Act & 120-B IPC Special Cell	(1) Gayasuddin s/o Late Moinuddin r/o Village Chhoti Kodarjanna PS Sahib Ganj, Distt. Sahib Ganj, Jharkhand. (2) Allauddin s/o Late Abdul Gafur r/o Village AmarSingh pur PS Kila Parikshit Garh, Distt. Meerut, UP. (3) Mohd. Kalam s/o sheikh sheikhawat r/o Village Bhanoida PS Mufasil, Distt. Munger, Bihar.	04 Pistol, 04 spare magazines	Pending trial
5.	FIR No. 34 dated 13.12.2012 U/S 25 Arms Act and 120-B IPC Special Cell	(1) Shamshad s/o Late Azaz Ahmed r/o Mohalla Deen Mohd., Vill. Suzdu, PS Kotwali, Distt. Muzaffar Nagar, U.P. (2) Vicky s/o Sarwan Mehto r/o Vill Mathurapur, Distt. Khagaria, Bihar, (3) Illiyas Ansari s/o Mohd. Sahil Ansari @ Sagir r/o Gali No.2, sharma Ji Ka Makan, Babarpur, Delhi, (4) Neeraj	11 Pistol, 09 spare magazines and 07 cartridges	Pending trial

Bishnoi s/o Late sh Rajeshver Parsad
 Bishnoi r/o 123, Ram Ka Chowk,
 Achar Jan, Bijnor, U.P. (5) Sethpal
 Saini @ Bhila s/o Bal Singh Saini
 r/o Vill. Bhatkhari, PS Nangal, Tehsil
 Deoband, Distt. Saharanpur, U.P.
 (6) Tariq Anwar Siddiqui @ Sibbu
 s/o Mohd. Arif @ Manjer r/o Village
 Parham, PS Naya Ram Nagar, Munger
 Bihar.

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| 6. | FIR No. 07 dated 9.2.2013
U/S 25 Arms Act and
120-B IPC Special Cell | (1) Shamim s/o Ibrahim r/o Nai Basti,
behind Government Hospital, Town
Lawad, PS Incholi, Distt. Meerut,
U.P., (2) Ziya-ul-Haq @ Ziya s/o Late
Mohd. Kasim R/o H.No. 55, Mohalla
Penth Choda, Town Lawad, PS
Incholi, Distt. Meerut, U.P. (3) Nasim
@ Munna s/o Alla Banda Q r/o Nai
Basti, behind Government Hospital,
Town Lawad, PS Incholi, Distt. Meerut,
U.P. (4) Mohd. Abdulla @ Faib s/o
Mohd. Mustakim r/o Vill. Barmoda, PS
Mufassil, Distt. Munger, Bihar | 15 Pistol and 15 spare
magazines | Pending trial |
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Sl. No.	FIR No./Date/ Section/ PS	Name (s) of accused arrested	Recovery	Present status of case
7.	FIR No. 08 dated 14.2.2013 U/S 25 Arms Act and 120-B IPC Special Cell	(1) Dharmender @ Dhirender s/o Tej Pal Singh r/o Vill. Goyal, PS shapur, Distt. Mujaffar Nagar, U.P., (2) Mohd. Miraj Alam @ Kallu s/o Mohd. Sabir r/o Vill. Banoda, PS Muffasil, Distt. Munger, Bihar, (3) Mohd. Maqsood Alam s/o Mohd. Mannu r/o Hazi Sujan, PS Kotwali, Distt. Munger, Bihar (4) Hemant s/o Late Sukhbir Singh r/o H.No.920, Vill. Dichau Kalan, PS Baba Hari Das Nagar, Delhi. (5) Mohd. Abdulla @ Faib s/o Mohd. Mustakim r/o Vill. Barmoda, PS Mufassil, Distt. Munger, Bihar	10 Pistol, 10 spare magazines and 04 Cartridges	Pending trial
8.	FIR No. 23 dated 24.5.2013 U/S 25 Arms Act Special Cell	(1) Allauddin s/o Abdul Gafoor r/o H.No.320, Ward No.13, Vill. Amar Singhpur, PS Kila Parikshit Garh, Distt. Meerut U.P., (2) Mohd. Rustam @ Raju s/o Late Mohd. Samim r/o Vill. Maksaspur Bara, PS Kasim Bazar, Distt. Munger, Bihar, (3) Mohd. Shakir s/o Late Shabir r/o H.No.884,	10 Pistol and 10 spare magazines	Pending trial

Gali No.1, Islamabad, PS Lisadi Gate,
Distt. Meerut, U.P. (4) Mohd. Sahzaad
@ Kallu s/o Balu r/o Mohalla Kaun
Patti, PS Incholi, Distt., Meerut, U.P.
(5) Abdulla s/o Mustkeen r/o Village
Banaudha, PS Muffasil, Munger, Bihar,
6) Hanif s/o Usman r/o H. No. 247,
Ward No. 72, Mohalla Shyam Nagar,
Khadda, PS Lisadi Gate, Meerut, UP
(7) Mohd. Kalam s/o Sheikh Sekhawati
r/o Village Banaudha, PS Muffasil,
Munger, Bihar

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| 9. | FIR No. 24 dated 5.6.2013
U/S 25 Arms Act Special
Cell | (1) Ilyas Ansari s/o Mohd. Sahil Ansari
@ Sagir r/o H. No. 20/30A, Gali No.
2, Hari Om Gali, Baharpur, Delhi
permanent resident of H. No. 1134,
Gali Meer Mohd. Wali, Mohalla Munna
Lal, THEsil and PS Mawana, Meerut,
U.P., (2) Indal Kumar s/o Rameshwar
Shah r/o VPO Mathurapura, PS and
Distt. Khagaria, Bihar (3) Tariq Anwar
Siddiqui @ Sibbu s/o Mohd. Arif @
Manjer r/o Village Parham, PO Farda, | 03 Pistol and 03 spare
magazines | Pending trial |
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Sl. No.	FIR No./Date/ Section/ PS	Name (s) of accused arrested	Recovery	Present status of case
		PS Naya Ram Nagar, Distt. Munger, Bihar		
10.	FIR No. 30 dated 17.7.2013 U/S 420/468/471/120-B/34 IPC and 25 Arms Act Special Cell	(1) Niranjan Mishra s/o Naresh Mohan Mishra r/o Village Chotti Kelabari, Munger, Bihar (2) Mohd. Feroz Alam s/o Mohd. Nizam r/o Village Mubarakchak, PS Muffassil, Distt. Munger, Bihar (3) Md. Sadaullah @ Pappu s/o Md. Mustkim r/o Vill. Banoda, PS Mufassil, Distt. Munger, Bihar,	99 Pistol and 99 spare magazines	Pending trial
11.	FIR No. 45 dated 17.10.2013 U/S 120-B/34 IPC and 25 Arms Act Special Cell	(1) Punit s/o Rajbir Singh r/o Mohalla City Station Colony, Tehsil Khurja, Distt. Bulandshahar, UP (2) Hanif s/o Mohd. Shahid r/o Mohalla Upper kot, near Manihar Wala Kuan, Distt. Bulandshahar, UP	10 Pistol and 10 spare magazines	Pending trial
12.	FIR No. 50 dated 13.11.2013 U/S 120-B/34 IPC and 25 Arms Act Special Cell	(1) Harun s/o Qutub r/o Vill. Neemla, PS Kandhala, Distt. Shamli, U.P. (2) Juber s/o Nafis r/o Mohalla Kharadiyan, Kabadi Bazar, PS Kotwali,	06 Pistol and 06 spare magazines	Pending trial

		Distt. Shamli, U.P. (3) Mohd. Maqsood Alam s/o Mohd. Mannu r/o Hazi Sujan, PS Kotwali, Distt. Munger, Bihar		
13.	FIR No. 23 dated 02.06.2014 U/S 474/482/120-B/34 IPC and 25 Arms Act Special Cell	(1) Shamim s/o Asgar r/o Village Bilaspur, PS Nai Mandi, Mujaffarnagar, UP (2) Mohd. Tasleem s/o Gaffur Ansari r/o Meenakashi Chowk, Mohalla Takiya Ansarian, Dakshini Civil Lines, Mujaffarnagar, UP (3) Vijay Pal s/o Geeta Ram r/o Adarsh Colony, Gali No. 4, Behind Shiv Mandir, PS Naimandi, Mujaffarnagar, UP (4) Mohd. Manjar Alam @ Manji @ Rizvi s/o Late Sh Ali Raza r/o Village Mirzapur, Bardah, Post Dariya Pur, PS Mufassil, Munger, Bihar (5) Mohd. Sarfaraj Alam s/o Mohd. Tajammul Hassan r/o 89, Shankar Pur ITC Colony, PS Mufassil, Munger, Bihar	30 Pistol, 30 spare magazines and 01 improvised AK-47 rifle	Pending trial
14.	FIR No. 42 dated 14.9.2014 U/S 120-B/34	(1) Gaurav Raj s/o Nandan Saw r/o Vill. Itawa, PS Dharahra, Distt.	20 Pistol and 20 spare magazines	Pending trial

Sl. No.	FIR No./Date/ Section/ PS	Name (s) of accused arrested	Recovery	Present status of case
	IPC and 25 Arms Act Special Cell	Munger, Bihar, (2) Aditya s/o Late Sh Jaldhar Singh r/o Vill. Pachrukhi, PS Dharahra, Distt. Munger, Bihar (3) Jane Alam s/o Insaf Ali r/o Vill. Radhna, THEsil Mawana, Distt. Meerut, U.P.		
15.	FIR No. 11 dated 23.02.2015 U/S 467/468/471/120-B/34 IPC and 25 Arms Act Special Cell	(1) Mohd. Rabbani @ Mohd. Umar s/o Mohd. Farmud (2) Chunni Begum w/o Lal Mohd. both r/o Village Bakarpur, PS Mufisil, Distt. Munger, Bihar. (3) Ashok Singh s/o Late Chander Bhan Singh r/o H. No. 17 Awagarh House, Etha, UP.	02 Pistol and 900 cartridges	Pending trial